## NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on 31st July 2025:

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The Division Bench comprising of the Hon'ble Shri Justice M.S. Sonak and the Hon'ble Shri Justice Kamal Khata will take up the following matters in Court Room No. 40 at 5.00 p.m., as per the board to be notified separately:

- RPW (L) No. 50 of 2024 in Writ Petition No.1598 of 2021
   (O.S.); and
- 2. RPW/112/2024 in Writ Petition No.1564 of 2024 (A.S.)

Dated this 29th day of July, 2025.

By Order,

sd/-

(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

sd/-

(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.